

## EMPLOYMENT NOTICE

Applications are invited from the eligible candidates for one post of Sweeper (unreserved) at Sub Division, Assandh, on contract basis at the rates fixed by the Deputy Commissioner, Karnal, from time to time. The candidates should have desired experience of the duties required to be performed by him. They should also be able to sign in Hindi or Gurmukhi language. **The candidates shall submit/sent their applications directly in the office of Additional Civil Judge (Senior Division), Judicial Courts Complex, Assandh.**

No person shall be recruited if he/she is less than 18 years or is more than 42 years of age as on 01.01.2019.

Separate applications on plain paper giving complete bio-data i.e. Name of the applicant, Father's name, Date of Birth, Educational Qualification, Permanent Address, Contact number, Experience, if any, duly supported by attested copies of testimonials, one duly attested passport size photograph pasted on the application along with one duly stamped self addressed envelope should reach to the office of Additional Civil Judge (Senior Division), Judicial Courts Complex, Assandh on or before **22.07.2019 by 4:00 p.m.** Applicants are required to bring original testimonials and identity proof i.e. Aadhar Card, PAN Card, Voter Card etc. on the date of interview for verification. No correspondence, whatsoever, will be entertained in respect of incomplete applications or the applications received in this office after the date fixed. Candidates should check official website of this office i.e. <https://districts.ecourts.gov.in/india/haryana/karnal/recruit> to see notifications regarding schedule of interview, corrigendum, if any, and final results.


### **Schedule of Interview:**

The candidates shall appear for interview in the Judicial Courts Complex, Assandh, in sequence of alphabets of their names mentioned against the dates given below:-

Date	Day	Time	English Alphabet
03.08.2019	Saturday	12.00 Noon	A to I
04.08.2019	Sunday	12.00 Noon	J to R
05.08.2019	Monday	12.00 Noon	S to Z and Sponsored by the Employment Exchange.

**Note:**

1. If all the candidates are not interviewed on the date fixed due to heavy strength of the candidates or otherwise, the interview of the remaining candidates will be taken on some other date which would be notified on official website of this office.
2. No separate letter for interview shall be sent to candidates.
3. No TA/DA will be paid to any candidate for appearing in interview.
4. Incomplete applications shall be rejected straight way without assigning any reason, whatsoever.
5. The decision of competent authority to shortlist the names of the candidates for interview would be final.

  
District and Sessions Judge,  
Karnal.